

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/426/CHE/2021 IN CP/64/IB/2018
NAME OF PETITIONER : Sathyadevi Alamuri (Liquidator)
M/s GB Engineering Pvt Ltd
NAME OF RESPONDENT : B Pattabhiraman & Another
SECTION : Sec 60(5) of IBC 2016

ORDER

Matter is called. There is no representation for the Petitioner. Mr. Sathiyaraj, Advocate who appears for the Respondent undertakes to file vakalath.

The Respondent is permitted to file counter after serving a copy of the same to the other side on or before the next date of hearing.

List this matter on **13.08.2021** for filing counter and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)